

I Notifications of Ministry of Housing and Urban Development**II Annual Accounts (2018-19) of DUAC, New Delhi and related papers**

THE MINISTER OF STATE OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS, THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI HARDEEP SINGH PURI): I lay on the Table:—

- I (i) A copy (in English and Hindi) of the Ministry of Housing and Urban Affairs, Notification No. G.S.R. 10 (E), dated the 3rd January, 2020, notifying the pre-determined rates of premium chargeable for different uses/locations for the years 2017-18, 2018-19 and 2019-20, under Section 58 of the Delhi Development Act, 1957.

[Placed in Library. *See* No. L.T. 2191/17/20]

- (ii) A copy (in English and Hindi) of the Ministry of Civil Aviation, Notification No. G.S.R. 1066 (E), dated the 25th October, 2018, publishing the Aircraft (Fifth Amendment) Rules, 2018, under Section 14A of the Aircraft Act, 1934, along with Delay Statement and Explanatory Note.

[Placed in Library. *See* No. L.T. 1439/17/20]

- (iii) A copy (in English and Hindi) of the Ministry of Civil Aviation, Notification No. A.60011/67/2011-PP (Pt-1), dated the 12th February, 2020, publishing the Airports Authority of India (Recruitment and Promotion) Regulations, 2020, under Section 43 of the Airports Authority of India Act, 1994.

[Placed in Library. *See* No. L.T. 2368/17/20]

- II. A copy each (in English and Hindi) of the following papers:—

- (a) Annual Accounts of the Delhi Urban Art Commission (DUAC), New Delhi, for the year 2018-19, under sub-section (4) of Section 20 of the Delhi Urban Art Commission Act, 1973, and the Audit Report thereon.

- (b) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. *See* No. L.T. 2367/17/20]

Report and Accounts (2018-19) of NBCFDC, New Delhi and related papers

सामाजिक न्याय और अधिकारिता मंत्रालय में राज्य मंत्री (श्री कृष्ण पाल): महोदय, मैं कंपनी अधिनियम, 2013 की धारा 394 की उप धारा (1) (ख) के अधीन निम्नलिखित पत्रों की एक-एक प्रति (अंग्रेज़ी तथा हिन्दी में) सभा पटल पर रखता हूँ:-

(क) 2018-19 के वर्ष के लिए राष्ट्रीय पिछड़ा वर्ग वित्त और विकास निगम (एनबीसीएफडीसी), नई दिल्ली का सत्ताईसवां वार्षिक प्रतिवेदन और लेखे तथा लेखाओं पर लेखापरीक्षक का प्रतिवेदन और उन पर भारत के नियंत्रक एवं महालेखापरीक्षक की टिप्पणियां।

(ख) उपर्युक्त निगम के कार्यकरण की सरकार द्वारा समीक्षा।

[Placed in Library. See No. L.T. 2324/17/20]

Notifications of Ministry of Home Affairs

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI G. KISHAN REDDY): I lay on the Table, under sub-section (3) of Section 44 of the Arms Act, 1959, a copy each (in English and Hindi) of the following Notifications of the Ministry of Home Affairs:—

- G.S.R. 108 (E), dated the 12th February, 2020, publishing the Arms (Amendment) Rules, 2020.
- G.S.R. 11 (E), dated the 3rd January, 2020, publishing the Arms (Amendment) Rules, 2020.

[Placed in Library. See No. L.T. 2327/17/20]

Notifications of Ministry of Home Affairs

गृह मंत्रालय में राज्य मंत्री (श्री नित्यानन्द राय): महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

I. केंद्रीय रिजर्व पुलिस बल अधिनियम, 1949 की धारा 18 की उप-धारा (3) के अधीन गृह मंत्रालय की निम्नलिखित अधिसूचनाओं की एक-एक प्रति (अंग्रेज़ी तथा हिन्दी में):-

(1) केंद्रीय रिजर्व पुलिस बल, सहायक उप-निरीक्षक (मेषजज्ञ) योद्धक परा-चिकित्सीय पद, भर्ती नियम, 2019 को प्रकाशित करने वाली सा.का.नि. 366 (अ), दिनांक 22 दिसम्बर - 28 दिसम्बर, 2019 (साप्ताहिक राजपत्र)।

[Placed in Library. See No. L.T. 2106/17/20]

(2) केंद्रीय रिजर्व पुलिस बल, उप-निरीक्षक (स्टाफ नर्स) समूह "ख" (योद्धक परा चिकित्सीय पद) भर्ती नियम, 2019 को प्रकाशित करने वाली सा.का.नि. 15 (अ), दिनांक 7 जनवरी, 2020.

[Placed in Library. See No. L.T. 2420/17/20]

II. विदेशियों विषयक अधिनियम, 1946 की धारा 3क की उप-धारा (2) के अधीन विदेशी विषयक आदेश, 1948 के खंड 2 के उप-खंड (2) के प्रयोजन के लिए मोरेह के आप्रवासन ब्यूरो के वरिष्ठ आप्रवासन अधिकारी को, मोरेह, जिला टेंगनोपाल, मणिपुर स्थित भू आप्रवासन चौकी के लिए 21 फरवरी, 2020 से "सिविल प्राधिकारी" के रूप में नियुक्ति को अधिसूचित करने वाली गृह मंत्रालय की अधिसूचना सं. का.आ. 798 (अ) दिनांक 21 फरवरी, 2020 की एक प्रति (अंग्रेज़ी तथा हिन्दी में)।

[Placed in Library. See No. L.T. 2334/17/20]